

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-522

CP No.- 31/271/272/ND/2020

IN THE MATTER OF:

Union of India

Vs.

Mohan India Pvt Ltd

....Applicant

....Respondent

SECTION

271-272

Order delivered on 26.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

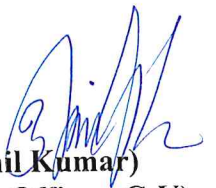
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 10.08.2021.


(Anil Kumar)
For (Court Officer, C-V)